

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 197 of 2013 & IA No. 273 of 2013,**

**Dated : 15<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Power Producers Association ...Appellant(s)  
Versus**

**Tamil Nadu Transmission Corporation Ltd. ...Respondent(s)  
& Anr.**

**Counsel for the Appellant(s): Mr. N.L. Rajah**

**Counsel for the Respondent(s): Mr. S. Vallinayagam  
Officers (TNERC)**

**ORDER**

We have heard the Learned Counsel for all the parties. Written submissions have been filed by the Learned Counsel for all the parties after serving copy on the other side.

**Judgment is reserved.**

**(Rakesh Nath)  
Technical Member  
mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**